

Opening of New Dispensary

3712. SHRI SOMJIBHAI DAMOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to reply given to Unstarred Question No. 1385, dated March 12, 1996 and reply;

(a) whether Punjabi Bagh adjoining Shakur Basti and having mixed population, has been detached from CGHS Dispensary, Shakur Basti;

(b) whether it has been admitted in para (c) and (d) of the reply that the working and retired Government Employees, living in various group housing societies at Outer Ring Road, will have to travel some distance to reach Shakur Basti Dispensary, though it was mentioned in part (c) of the question that the distance is around 8 kilometre;

(c) if so, the reasons for asking them to travel more distance than prescribed in the rules;

(d) whether the Government would appreciate the difficulties of the patient who have to travel by changing 3 buses to reach Shakur Basti Dispensary and have to pay a huge fare at a time; and

(e) if so, whether the Government would open a dispensary at Outer Ring Road so that patients need not be unnecessarily inconvenienced?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) No, Sir.

(b) to (e). No, Sir. It has been stated in the reply that although the CGHS dispensary in Shakur Basti is fairly centrally located, it is possible that beneficiaries staying in the outskirts of the demarcated area covered under this dispensary, might have to travel some distance.

It may not be feasible, as per CGHS norms, to open a dispensary for each cluster of CGHS beneficiaries. A certain minimum concentration of Central Govt. employees/pensioners is necessary for opening a new CGHS dispensary in any locality. The CGHS dispensaries at Rohini and Pitampura on the Outer Ring Road are serving the locality concerned. At present, therefore, there is no proposal for opening another CGHS dispensary at Outer Ring Road.

Irrigation Projects in Kerala

3713. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI A. SAMPATH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Edamalayar Irrigation project in Kerala is nearing completion;

(b) if not, the reasons for delay and the time by which the project is likely to be completed;

(c) the total cost of the project, the State Government's contribution thereto, and allocation made by the Union Government therefor;

(d) whether there is a proposal to construct the Vamanapuram Irrigation project in Trivandrum district of Kerala; and

(e) if so, the details of latest position, estimated cost and the time schedule of completion for the same?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) No, Sir. The anticipated expenditure on Idamalayar Irrigation Project of Kerala is around 71% only of the latest estimated cost.

(b) Inadequate provision of fund by the State Government is one of the main factors responsible for delay in completion of the project. The project is scheduled to spill over beyond VIII Plan.

(c) The latest estimated cost of the project is Rs. 67.40 crores against which the anticipated expenditure till March 1996 is Rs. 47.82 crores. The Central Government has not provided any special assistance for the project.

(d) and (e). Vamanapuram Irrigation Project in Kerala is an on-going project and the anticipated expenditure till March, 1996 is Rs. 9.14 crores against the latest estimated cost of Rs. 36.40 crores. The project is likely to spillover beyond VIII Plan.

Stoppage of World Bank Assistance for U.I.I.P.

3714. SHRI BHAKTA CHARAN DAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are aware that the financial assistance from World Bank for Upper Indiravati Irrigation Project (UIIP) has been stopped;

(b) if so, the reasons therefor;

(c) the progress made so far in respect of the project; and

(d) the steps taken so far to arrange the finance for completion of the project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) The financial assistance from

the World Bank for Upper Indravati Multipurpose project was suspended in December, 1991.

(b) The major reasons for the suspension of World Bank assistance include unsatisfactory project implementation and management, resettlement and rehabilitation of the project affected persons (PAPs), delayed submission of audited financial reports and non-compliance with covenants signed by Government of Orissa with the Bank.

(c) Most of the civil works relating to dams and dykes have been completed and balance works on head race tunnel, intake structure and Muran dam are in progress. The erection of main turbine generators is under way. The 400 KV switchyard is almost complete and substantial progress has also been made on other electrical works.

(d) To accelerate project works of the Upper Indravati Project, Government of Orissa transferred this project to a State Government Corporation namely Orissa Hydro Power Corporation Limited (OHPC) with effect from 1.4.1996. The progress of works will further accelerate on release of the loan for Rs. 320 crores, agreement for which has been signed between OHPC and Power Finance Corporation on 1.7.1995.

[Translation]

Medical Colleges and Hospitals in Rajasthan

3715. PROF. RASA SINGH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the purpose and the amount of financial assistance given by the Government during the last three years, year-wise and college-wise, for the development of the Medical Colleges, functioning at present and the hospitals attached to them in Rajasthan;

(b) the action plan of the Government in Rajasthan for achieving the target of 'Health for all by 2000' and the allocations made for the purpose;

(c) the number of hospitals, referral hospitals, primary health centres, community health centres and sub-health centres of different categories, functioning at present in Rajasthan;

(d) the percentage of people of the State being benefited from these; and

(e) the steps being taken for extending the health services in the rural areas for prevention of diseases?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Central Government have no scheme for providing any assistance to State run medical colleges and hospitals for their development.

(b) In order to augment the efforts of the State Government, the Central Government is assisting the State in critical areas. An amount of Rs. 11035.81 lakhs was allocated to Government of Rajasthan under various centrally sponsored schemes related to health and family welfare during 1995-96.

(c) As per data available 218 hospitals, 8385 Sub-centres, 1564 Primary Health Centres and 254 Community Health Centres are functioning in the State of Rajasthan.

(d) and (e). On average a Sub-centre is serving a population of 4047, a Primary Health Centre 21,700 and a Community Health Centre, 1,33,000. With a view to cover more rural population, 55, Primary Health Centres and 10 Community Health Centres are targetted in the State of Rajasthan during 1996-97. These centres also provide treatment under various National Health Programmes.

[English]

Committee for National Highways

3716. SHRI NARAYAN ATHAWALAY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have appointed any expert committee/study group to go into the question of financing pattern/revision of agency charges paid to the State Governments for National Highways and the details of findings of the group/committee and recommendations made to the Government;

(b) the reaction of the Government thereto and action taken/proposed to be taken thereon;

(c) whether the Government of Maharashtra have sought higher allocation of funds for execution of original works and maintenance of repairs on National Highways in Maharashtra and if so, the details thereof; and

(d) the action taken or proposed to be taken for release of additional/increased financial assistance to the State Government?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) No, Sir.

(b) Does not arise.

(c) and (d). Availability of funds for original works, as well as maintenance and repair of National Highways is generally of the order of 50 per cent of the requirement. As such, the funds are being allocated to all the States including the State of Maharashtra accordingly.